

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

NOTICE

Dated: 07.03.2020

It is hereby notified for information to all concerned that wearing of gown in this Court has been ordered to be dispensed with from 16th March, 2020 upto 25th October, 2020.

Amu
7/3/2020
Assistant Registrar (Rules)
for Registrar General

Endst.No. 322/SPL Rules/VII.E.2-E, dated 07/03/2020

Copy is forwarded to the following for information and action:

- 1 The Principal Secretary-cum-Registrar to Hon'ble the Chief Justice and Special Secretaries/Court Secretaries/Private Secretaries/Readers to all the Hon'ble Judges, Punjab & Haryana High Court, Chandigarh for information of their Lordships.
- 2 Secy./Pvt, Sect./Reader/Steno to the Ld.Registrar General and all other Ld.Registrars, Punjab and Haryana High Court, Chandigarh for information.
- 3 The Honorary Secretary, Bar Council of Punjab and Haryana Chandigarh, for information and necessary action.
- 4 The Honorary Secretary, Bar Association, High Court of Punjab and Haryana, Chandigarh, for information and necessary action.
- 5 Incharge, A.S.D. Lab Punjab & Haryana High Court, Chandigarh, to upload on the website of this Court.
- 6 Incharge, DRR Section, Punjab & Haryana High Court, Chandigarh, for getting the notice inserted in the cause list.

Amu
7/3/2020
Assistant Registrar (Rules)
for Registrar General